

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH  
(Video Conference)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.03.2024 AT 03.00 P.M.**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP/179/241/AMR/2019		241	Kandimalla Gowri Raju Rajeswari & another Vs Geetha Cotton Mills Pvt Ltd & 22 others

**ORDER**

Mr. Niranjana S. Rao, Proxy Counsel O/o Mr. V. Venkata Rami Reddy, Ld. Counsel for the Petitioners and Mr. G. Bhupesh & Mr. Ramesh Babu, Ld. Counsels for R1, Mr. R. S. Sravan Kumar, Ld. Counsel for R2 to R4 & R9, Mr. G. P. Yashvardhan for R21 & R22 present. Heard. Mr. R. Sankarayanan, Ld. Senior Counsel for R2 & R3. For continuation and hearing of the rest of the Respondents, list the matter on 16.04.2024.



**MEMBER JUDICIAL**